

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

STARRED QUESTION NO:196
ANSWERED ON:16.07.2009
CONSTITUTION REVIEW COMMISSION
Joshi Shri Kailash

Will the Minister of LAW AND JUSTICE be pleased to state:

(a): whether the National commission to review the working of the Constitution had submitted its Report to the Government on 31st March, 2002; and

(b): if so, the status of the recommendations made in the Report?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a): Yes, Madam. The National Commission to Review the "Working of the Constitution" had submitted its Report to the Government on 31st March, 2002.

(b): Action on the recommendations made in the Report lies with the Ministries/Departments of the Government of India, which are administratively concerned with the subject matter of the recommendations. Copies of the Report have already been forwarded to the Ministries/ Department,